

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO.2550**  
TO BE ANSWERED ON 06.03.2020

**RAJIV GANDHI SCHEME FOR EMPOWERMENT OF ADOLESCENT GIRLS-SABLA**

2550. SHRI SELVAM G:  
SHRI GAUTHAM SIGAMANI PON:  
SHRI SOYAM BAPU RAO:  
SHRIMATI SUPRIYA SULE:  
DR. AMOL RAMSING KOLHE:  
SHRI KULDEEP RAI SHARMA:  
SHRI SUNIL DATTATRAY TATKARE:  
DR. DNV SENTHILKUMAR S:  
SHRI SHRINIWAS PATIL:  
SHRI DHANUSH M. KUMAR:  
DR. SUBHASH RAMRAO BHAMRE:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has launched the Rajiv Gandhi Scheme for Empowerment of Adolescent Girls– Sabla, if so, the details thereof along with the achievements made thereunder so far;
- (b) the criteria fixed for identifying the beneficiaries under this scheme along with the number of adolescent girls benefited thereunder since its inception;
- (c) the scheme to raise awareness about this scheme and the outcome thereof ;
- (d) the details and the outcome of the performance review of the said scheme along with the challenges being faced in its implementation; and
- (e) whether the said scheme is proposed to be expended to additional districts, if so, the details thereof and the steps taken thereon indicating the quantum of nutritional supplements released thereunder during the last three years and the current year , States / UT-wise?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (b) Rajiv Gandhi Scheme for Empowerment of Adolescent - SABLA was launched in 2010 in 200 districts in the country on pilot basis by replacing Kishori Shakti Yojna (KSY) and Nutrition Programme for Adolescent Girls (NPAG) to enable the Adolescent Girls for self-development and empowerment, to improve their nutrition and health status, promoting awareness about health, hygiene, nutrition, Adolescent Reproductive and Sexual Health (ARSH) in the age group of 11-18 years. Subsequently, Government approved expansion and universalisation of the Scheme for Adolescent Girls in a phased

manner in the age group of 11-14 years i.e. in additional 303 districts in 2017-18 and the remaining districts in 2018-19. Accordingly, in 2017-18, the scheme was extended to additional 303 districts across the country and w.e.f. 01.04.2018, the Scheme for Adolescent Girls has been extended to the all the districts of the country and erstwhile scheme Kishori Shakti Yojna has been phased out.

The Anganwadi Worker shall undertake home visits in her area, with the help of PRIs, school teachers and other stakeholders to identify out of school girls in the age group of 11+ to 14 years and advise the girls to register themselves under the scheme for availing the services. Nutrition beneficiaries under Scheme for Adolescent Girls during last three years is at **Annexure-I**.

(c) & (d) Intensive IEC campaign and Community mobilization is envisaged in the Scheme to raise the awareness through activities such as mid-media activities, kala jathas, street plays etc. Periodical review is conducted from time to time and the Scheme is also covered under Output Outcome Monitoring Framework of Ministry of Finance.

(e) Government also approved expansion and universalisation of the Scheme for Adolescent Girls in a phased manner i.e. in additional 303 districts in 2017-18 and the remaining districts in 2018-19. Accordingly, in 2017-18, the scheme was extended to additional 303 districts across the country and w.e.f. 01.04.2018, the Scheme for Adolescent Girls has been extended to the all the districts of the country and erstwhile scheme Kishori Shakti Yojna has been phased out. State/UT-wise the quantum of nutritional supplements released during the last three years and the current year is at **Anexure-II**.

## ANNEXURE-I

Annexure Referred to in Reply to Part (b) of Lok Sabha Unstarred Question No. 2550 for 06.03.2020 regarding RAJIV GANDHI SCHEME FOR EMPOWERMENT OF ADOLESCENT GIRLS – SABLA

State-wise and year-wise number of Supplementary Nutrition Beneficiaries under SAG for the last two years

S. No.	States/UTs	Nutrition Beneficiaries under SAG			
		2016-17	2017-18	2018-19	2019-20
1	Andhra Pradesh	291018	14763	39181	4496
2	Arunachal Pradesh	11558	266	482	482
3	Assam	469521	NR	54352	68545
4	Bihar	1999642	396805	130222	17824
5	Chhattisgarh	381560	13673	16093	17529
6	Goa	34806	45	21	7
7	Gujarat	529521	NR	174620	109743
8	Haryana	168967	667	5066	3581
9	Himachal Pradesh	102496	825	630	570
10	Jammu & Kashmir	87656	NR	16963	6391
11	Jharkhand	333234	63515	NR	18652
12	Karnataka	350269	28022	58670	17106
13	Kerala	238372	712	241	158
14	Madhya Pradesh	995000	125452	305000	180000
15	Maharashtra	848673	45898	24478	36997
16	Manipur	42247	5061	4056	4267
17	Meghalaya	59429	1852	1655	1122
18	Mizoram	28148	897	715	1131
19	Nagaland	19456	6455	7320	7320
20	Orissa	590168	56893	NR	25000
21	Punjab	188723	2143	4339	4781
22	Rajasthan	0	NR	173591	49631
23	Sikkim	10473	6	NR	21
24	Tamil Nadu	410247	2337	NR	1033
25	Telangana	155861	NR	19410	25000
26	Tripura	54208	971	2031	601
27	Uttar Pradesh	2082000	NR	277000	341518
28	Uttaranchal	0	NR	NR	26950
29	West Bengal	100106	2842	2055	58123
30	A&N Islands	10649	25	21	3
31	Chandigarh	1741	186	55	55
32	Daman & Diu*	1458	0	20	0
33	D & NH	6228	NR	NR	33
34	Delhi	92158	3383	2280	2268
35	Lakshadweep	2553	10	7	3
36	Pondicherry	4221	18	22	14
	<b>Total</b>	<b>1,07,02,367</b>	<b>7,73,722</b>	<b>13,20,596</b>	<b>10,30,955</b>

## ANNEXURE-II

Annexure Referred to in Reply to Part (d) of Lok Sabha Unstarred Question No. 2550 for 6.03.2020 regarding RAJIV GANDHI SCHEME FOR EMPLOWERMENT OF ADOLESCENT GIRLS - SABLA

State/UT-wise funds released during the last three years and current year under SAG

(Rupees in lakh)

S. No.	States/UTs	2016-17	2017-18	2018-19	2019-20
1	Andhra Pradesh	762.99	2259.52	1011.98	127.39
2	Arunachal Pradesh	126.25	87.96	0.00	33.71
3	Assam	1356.94	341.92	0.00	488.62
4	Bihar	2696.83	4003.74	25.54	582.91
5	Chhattisgarh	1389.69	2792.61	724.75	48.40
6	Goa	131.50	302.77	0.40	43.03
7	Gujarat	1443.18	2690.09	5092.44	1937.79
8	Haryana	104.74	589.97	37.41	70.56
9	Himachal Pradesh	720.45	1129.42	0.00	0
10	Jammu & Kashmir	194.63	255.91	560.39	46.53
11	Jharkhand	145.57	1495.55	0.00	254.39
12	Karnataka	740.73	2466.93	923.76	1253.33
13	Kerala	1057.73	692.91	289.74	1.08
14	Madhya Pradesh	5302.02	8641.18	5442.40	1118.38
15	Maharashtra	5334.42	3995.68	3536.78	925.32
16	Manipur	49.65	170.28	0.00	96.86
17	Meghalaya	919.65	528.83	12.55	1278.91
18	Mizoram	91.78	123.95	69.32	13.56
19	Nagaland	206.31	193.14	214.30	223.29
20	Odisha	2867.25	2442.60	866.77	72.60
21	Punjab	0	40.60	26.30	0
22	Rajasthan	0	39.38	0.00	0
23	Sikkim	32.54	15.42	0.00	0
24	Tamil Nadu	2655.26	3196.22	0.00	95.48
25	Telangana	572.39	81.40	107.49	151.54
26	Tripura	334.81	674.38	19.16	32.27
27	Uttar Pradesh	10932.99	4486.13	1000.35	1827.57
28	Uttaranchal	43.02	3.30	0.00	0
29	West Bengal	40.41	282.47	101.85	126.72
30	A & N Islands	107.05	51.35	3.18	1.02
31	Chandigarh	12.11	12.68	2.33	2.46
32	Daman & Diu	14.14	14.14	4.53	0
33	D & NH	16.44	16.44	4.94	0.42
34	Delhi	276.66	490.19	320.48	12.84
35	Lakshadweep	2.20	11.65	3.11	0.07
36	Pondicherry	17.72	8.81	1.63	0
<b>Total</b>		<b>47700.06</b>	<b>44629.53</b>	<b>20403.88</b>	<b>108.67</b>